

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3958  
ANSWERED ON:30.04.2012  
CLEARANCES TO PROJECTS  
Pakkirappa Shri S.

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the details of foreign funded projects related to forest areas which have been given clearances during the last three years, State-wise;
- (b) the number of such projects are awaiting environmental clearances at present alongwith their details thereof; and
- (c) the time by which clearance is likely to be given to those projects?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

( a) to (c) Format stipulated by the Ministry of Environment and Forest for submission of proposals to obtain prior approval of Central Government under the Forest (Conservation) Act, 1980 for diversion of forest land for non-forest purposes does not contain specific provision to indicate the source of funding for the projects proposed to be executed on the forest land. Similarly, the EIA notification 2006 also does not contain provisions to indicate funding source for the projects requiring environmental clearance. It is therefore, not feasible for the Ministry of Environment and Forests to provide details pertaining to approvals under the Forest (Conservation) Act, 1980 and the EIA Notification, 2006 with respect to the foreign funded projects.